

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 1983-1984 OF 2004

COMMNR. OF CENTRAL EXCISE, JAIPUR

Appellant (s)

VERSUS

M/S. BIRLA CORP. LTD. & ANR.

Respondent(s)

(With appln(s) for stay,condonation of delay in filing appeal and rectification of order passe d earlier and

with office report ))

Date: 08/11/2006 These Appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE S.H. KAPADIA

For Appellant(s)

Mr. K.Swami,Adv.

Mr. Rekha Pandey, Adv.

Mr.B.K.Prasad, Adv.

For Respondent(s) Mr. Ashok Sagar, Adv.

No. 2

Ms. Meera Mathur,Adv.

Mr. S.K.Bagaria, Sr. adv.

Mr. Praveen Kumar ,Adv

UPON hearing counsel the Court made the following

O R D E R

Call the matters after six weeks.

(Shashi Sareen)

(Madhu Saxena)

Court Master

Court Master

